

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal no. 95 of 2013

Dated : 23rd May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**BMM Ispat Ltd. ...Appellant(s)
Versus
Bangalore Electricity Supply Co. Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s): Mr. Vishal Gupta

Counsel for the Respondent(s):

ORDER

Admit. Issue notice to all the Respondents returnable on 10.06.2013. Registry is also directed to issue notice. Dasti service is permitted.

The Respondents are directed to file their respective reply on or before 17.06.2013 after serving copy on the other side. The Learned Counsel for the Appellant is at liberty to file rejoinder thereto.

Post the matter for hearing on **22.07.2013 at Chennai Circuit**

Bench.

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**